

F.No. 01(03)/Roster/CESTAT/2024-Part II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.06.2024

ORDER NO. 78 of 2024

Hon'ble President is pleased to partially modify the roster order no. 54 of 2024 for **CESTAT, Mumbai** on **26.06.2024** as follows:-

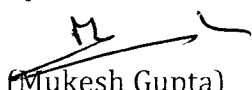
DATE	CORAM	WORKS ASSIGNED
On 26.06.2024 and on subsequent dates, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Larger Bench matters: ST/88653/2013 M/s Cathay Pacific Airways Ltd. vs. Commissioner of Service Tax - Mumbai - I

Note:

1. The hearing will take place by virtual mode.

2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar